

1	2	3
15.	Uttar Pradesh Mahila Kalyan Nigam.	— Rural Women Development & Empowerment Project.
		— Running Training Units for Women under Training-cum-Production Centres for Women's Programme.
		— Margin money loan provided at concessional rates of interest.
		— Providing Marketing facilities to women entrepreneurs.
		— Undertaking construction of Working Women Hostels.
16.	West Bengal Women Development Corporation.	— Running Training units under the Training-cum-Employment Programme for Women.
		— Undertaken publicity of Mahila Samridhi Yojana.
17.	Chandigarh Women Development Corporation.	— Set up recently.
18.	Pondicherry Women Development Corporation.	— Running Training units under the Training-cum-Employment Programme for Women.
		— Undertaken publicity of Mahila Samridhi Yojana.

Extension in Service

4730. SHRI SATYA PAL JAIN :
SHRI SOMJIBHAI DAMOR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have been urged to grant 2 years extension of service to all those teachers working in the universities and affiliated colleges on or before May, 1, 1998;

(b) if so, whether the said proposal is under consideration of the Government for the last one month; and

(c) if so, the present status of the proposal?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) and (c): The said proposal alongwith the revision of pay scales of teachers is under consideration of the Government and the decision would be taken very soon.

Decline in Academic Standard of Schools

4731. SHRI ANANT GANGARAM GEETE :
SHRI MADHUKAR SIRPOTDAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have conducted any study about the decline of academic standard in the schools particularly those in the rural areas;

(b) if so, the details thereof;

(c) whether the Government have framed any scheme to revitalise the schooling pattern to promote the healthy academic standard; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No such study has been specifically conducted.

(b) Does not arise.

(c) Revitalisation of the schooling pattern through updated syllabi and methodology of teaching is an ongoing process. As per the provisions in National Policy on Education 1986 and Programme of Action 1992, the NCERT has evolved a National curricular framework. It also brings out text books which are adopted/adapted by different Boards/State Govts. Efforts have been made to upgrade the standard of education through improving the capabilities of teachers through in-service orientation and training and extending better support facilities through educational technology, laboratories, libraries and special emphasis on critical areas like science, mathematics etc. Efforts are also being made to improve the contents and process of teaching and learning so as to make the process of learning less stressful and more attractive.

(d) Does not arise.

Sanctions Imposed by G-8 Nations

4732. PROF P.J. KURIEN :
SHRIMATI LAKSHMI PANABAKA :
DR. T. SUBBRAMI REDDY :

Will the Minister of POWER be pleased to state:

(a) whether the sanctions imposed by the G-8 nations after the Pokharan Nuclear test by India have great effect on the power sector;

(b) if so, the extent to which the power sector has been affected;

(c) whether the Government are considering concrete measures towards providing liquid fuel on the short gestation projects;

(d) the total impact on the power projects;

(e) the total power projects at present which are in operation and the time by which they are likely to be completed;

(f) whether the Government have accorded techno-economic clearance to 49 independent power producers; and

(g) if so, the total capacity of power generated from these projects?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (d): According to available information, the committed external assistance for the power sector would not be affected by the sanctions imposed by the different donor countries. Hence, no immediate effect is likely on ongoing programmes in the power sector.

(c) Liquid fuel linkages had been given to projects of about 12000 MW capacity for the whole country as a one time measure to bridge the energy shortage in the short run. However, as per the recent modifications in the liquid fuel policy, the 12000 MW capacity would apply only to Naphtha based power projects and States would be free to contract for new power projects based on furnace oil and non-traditional fuels like Condensate and Oilmulson.

(e) Details of major ongoing power projects along with anticipated date of completion are given in the Statement I and II enclosed.

(f) and (g): 44 power projects in the private sector with a total capacity of 21221 MW have been accorded techno-economic clearance by Central Electricity Authority upto June, 1998.

Statement I

Sl. No.	Name of the Project	Capacity (MW)	Date of completion
1	2	3	4
1.	Feroz Gandhi Unchahar TPP, St. II	2 × 210	7/2000
2.	Faridabad Gas Power Project (CCGT)	430	1/2001
3.	Vindhyachal STPP St. II	2 × 500	2/2001